

Muktar Automobiles Private Limited

Date of Commencement of CIRP

13-Mar-24

List of Creditors as on

13-Mar-26

Annexure-7

List of operational creditors (Government dues)													
(Amount in ₹)													
Sl. No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employees State Insurance Corporation	Goa	26.03.2024 & 17.04.2025	16,98,461.00	16,98,461.00	Govt. Dues	No	0	0.00	0.00	0.00	0.00	Claim admitted pursuant to Order dated 06.03.2026 passed by Hon'ble NCLT Mumbai, Bench II, Mumbai
2	Employees Provident Fund Organisation	Goa	26.03.2024	56,91,084.00	56,91,084.00	Govt. Dues	No	0	0.00	0.00	0.00	0.00	-
3	Commissioner of State Tax	Goa	24.04.2024	37,92,51,924.00	37,92,51,924.00	Govt. Dues	No	0	0.00	0.00	0.00	0.00	-
4	Commissioner of State Tax	Mangalore	07.05.2024	1,44,86,440.00	1,44,86,440.00	Govt. Dues	No	0	0.00	0.00	0.00	0.00	-
5	Income Tax (TDS)	Goa	14.06.2024	7,17,350.00	7,17,350.00	Govt. Dues	No	0	0.00	0.00	0.00	0.00	-
6	Income Tax	Goa	13.03.2025	4,16,77,880.00	4,16,77,880.00	Govt. Dues	No	0	0.00	0.00	0.00	0.00	Claim admitted pursuant to Order dated 06.03.2026 passed by Hon'ble NCLT Mumbai, Bench II, Mumbai
Total				44,35,23,139.00	44,35,23,139.00	-	-	0	0.00	0.00	0.00	0.00	-